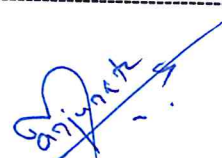




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 735/14 in CLB	TP 91/16	For hearing	397 /398	Charles Prabhakar & 2 Others. Vs Evangelical Trust Association of South India


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	MANJUNATH. S. ADVOCATE 9900579245	R 3	
2.	Lakshmi 9880073412 (Proxy Counsel)	P 1 & 2	
3.	B. C. THIRUVENKADAM. 596	Advt R. 2. 596	

Proxy counsel for petitioners is present. Counsel for respondents are present. It is reported to the Tribunal that preliminary objection has been raised with regard to the maintainability of the main petition and requested the Tribunal to decide the maintainability of this petition at the first instance basing on the preliminary objections filed by te Respondents.

Therefore, the Tribunal, at the first instance will hear on the question of maintainability of the main petition on the next date of hearing.

List it on 20.03.2018.


MEMBER (T)


MEMBER (J)